

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-78
ANSWERED ON NOVEMBER 29, 2021

HOUSES CONSTRUCTED UNDER PMAY

NO. 78. DR. V. SIVADASAN:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of houses constructed under Pradhan Mantri Awas Yojana (PMAY), State-wise;
- (b) the number of houses constructed fully under PMAY fund; and
- (c) the number of houses constructed by the PMAY collaborating with the schemes of State Governments?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households.

Based on the project proposals submitted by the States/ UTs as per their assessed demand of houses under the Scheme, 114.06 lakh houses have been sanctioned. Against the total sanctioned houses, 89.36 lakh have been grounded for construction and over 52.55 lakh have been completed and delivered to beneficiaries. State/ UT-wise details are at Annexure.

(b) & (c): Central Government provides different levels of financial assistance under following four verticals of the Scheme:

S. No.	Vertical		Central assistance per house	
1.	Central Sector Scheme	Credit-Linked Subsidy Scheme (CLSS)	Interest subsidy of 6.5 %, on loan amount up to ₹ 6 lakh for beneficiaries belonging to Economically Weaker Section (EWS) [Annual household income up to ₹3,00,000] / Low Income Group (LIG) [Annual household income from ₹3,00,001 to ₹6,00,000]	Interest subsidy of 4% and 3% on loan amount up to ₹9 lakh and ₹12 lakh for the eligible beneficiaries belonging to Middle Income Group (MIG)-I [Annual household income from ₹6,00,001 to ₹12,00,000] and Middle Income Group (MIG)-II [Annual household income from ₹12,00,001 to ₹18,00,000] respectively. The interest subsidy for MIG was available during the period from 01.01.2017 to 31.03.2021.
2.	Centrally Sponsored Scheme	In-situ Slum Redevelopment (ISSR)	₹ 1.00 lakh	
3.		Affordable Housing in Partnership (AHP)	₹ 1.50 lakh	
4.		Beneficiary-led individual house construction/ enhancement (BLC)	₹ 1.50 lakh	

Credit-Linked Subsidy Scheme (CLSS) vertical of PMAY-U is being implemented as a Central Sector Scheme. As on 22.11.2021, interest subsidy amounting to ₹39,620 crore has been provided to 17,34,758 beneficiaries under CLSS vertical which include 11,20,031 beneficiary belonging to EWS/ LIG category and 6,14,727 to MIG category.

Under Centrally Sponsored verticals of the Scheme (ISSR, AHP and BLC), States/ UTs/ Urban Local Bodies also make different levels of financial assistance to the beneficiaries to make the houses affordable. Under these verticals a total of 96.71 lakh houses have been sanctioned; out of which 31.79 lakh are completed/ delivered to beneficiaries and remaining are at various stages of construction. Under these Schemes, as on 22.11.2021 Central Government has released ₹62,891 crore as Central assistance to States/ UTs for giving subsidy to the beneficiaries.

State/UT-wise details of house sanctioned, grounded for construction and completed/delivered under PMAY-U

[ason22ndNovember,2021]

Sr.No.		Name of the State/UT	Physical Progress of Houses (in Numbers)		
			Sanctioned	Grounded*	Completed/ Delivered*
1	States	AndhraPradesh	20,40,390	16,47,867	4,77,966
2		Bihar	3,64,416	2,21,222	94,254
3		Chhattisgarh	2,99,376	2,30,050	1,45,475
4		Goa	4,154	4,096	4,096
5		Gujarat	8,59,321	7,85,737	6,22,734
6		Haryana	2,86,315	79,651	46,122
7		HimachalPradesh	12,681	12,967	6,185
8		Jharkhand	2,34,774	1,91,467	1,06,060
9		Karnataka	6,93,504	4,68,896	2,52,082
10		Kerala	1,40,439	1,24,653	1,01,721
11		MadhyaPradesh	8,64,747	7,76,630	4,65,520
12		Maharashtra	13,52,080	7,94,941	5,26,603
13		Odisha	1,77,528	1,36,205	98,203
14		Punjab	1,10,880	94,798	46,543
15		Rajasthan	2,21,268	1,64,761	1,38,880
16		TamilNadu	7,19,813	6,23,523	4,48,937
17		Telangana	2,27,364	2,38,755	2,08,340
18		UttarPradesh	17,33,672	14,23,139	9,71,143
19		Uttarakhand	46,821	31,094	21,638
20		WestBengal	5,32,225	4,52,377	2,78,650
Sub-total(States):-			109,21,768	85,02,829	50,61,152
21	NorthEast States	ArunachalPradesh	7,430	8,026	3,685
22		Assam	1,37,847	1,09,041	33,168
23		Manipur	53,537	38,336	5,640
24		Meghalaya	5,333	3,863	1,730
25		Mizoram	39,872	25,388	4,704
26		Nagaland	34,228	31,826	6,789
27		Sikkim	637	640	344
28		Tripura	92,128	69,830	53,142
Sub-total(N.E.States):-			3,71,012	2,86,950	1,09,202
29	Union Territories	A&NIsland(UT)	602	602	43
30		Chandigarh(UT)	1,580	6,540	6,540
31		UTofDNH&DD	8,172	7,740	5,515
32		Delhi(NCR)	25,930	66,510	49,910
33		J&K(UT)	56,218	44,178	11,160
34		Ladakh(UT)	1,373	1,062	502
35		Lakshadweep(UT)	-	-	-
36		Puducherry(UT)	14,942	15,546	6,601
Sub-total(UT):-			1,08,817	1,42,178	80,271
GrandTotal^:-			114.06Lakh	89.36Lakh	52.55Lakh

^Includessubsidyreleasedrecentlyto4115housesfor beneficiaries under CLSS.

*Included in complete houses of earlier NURM